

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL,**  
**NEW DELHI**

**Company Appeal (AT) (Insolvency) No. 1423 of 2019**

**IN THE MATTER OF:**

**Yogendra Vasupal**

**...Appellant**

**Versus**

**Mr. S. Kannan & Ors.**

**...Respondents**

**Present:**

**For Appellant: Mr. Yogendra Vasupal, Advocate.**

**For Respondent: Mr. Prawal Chaturvedi, Advocate for R-1.**

**Mr. Neeraj Kumar, Advocate for R-2**

**Mr. Rishabh Tripathi and Mr. Aravind, Advocates for R-3**

**Mr. Vasanth Bharani, Advocate for R-4**

**Mr. Yogendra Vasupal, Appellant party in person.**

**O R D E R**

**13.01.2020** Post the appeal 'For Admission (After Notice)' on **3<sup>rd</sup>**  
**February, 2020.**

[Justice S.J. Mukhopadhaya]  
Chairperson

[Justice Bansi Lal Bhat]  
Member (Judicial)

[Justice Venugopal M.]  
Member (Judicial)